

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-505/PB/2020

IN THE MATTER OF:

M/s. Japan Estates Pvt. Ltd.

...PETITIONER

Vs.

M/s. Buildwell Projects Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:Mr. Rahul Malhotra, Adv.

For the Respondent/Corporate Debtor

**:Mr. Akshat Gupta and Ms.
Sakshi Tikmany, Advs.**

ORDER

Heard Mr. Rahul Malhotra, Ld. Advocate appearing for the Petitioner and Mr. Akshat Gupta, Ld. Advocate appearing for the Respondent. Pleadings are complete. List the matter for arguments on **24.03.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)